

MR. DEPUTY-SPEAKER: When you speak you can make this point. You will get your chance.

14 55 hrs.

PETITION RE-DEMANDS OF STUDENTS AND YOUTH

श्री रवि राय (पुरी): उपाध्यक्ष महोदय, मैं विद्यार्थियों और युवजनों की मांगों के बारे में एक याचिका पेश करता हूँ जिस पर श्री सुरेन्द्र विक्रम और अन्य व्यक्तियों के हस्ताक्षर हैं।

INDIAN TARIFF (AMENDMENT) BILL—Contd.

MR. DEPUTY-SPEAKER: Now, we have spent a lot of time on the constitutional and other matters. The time allotted for this Bill is two hours. We should try to confine to that. The division of time is as follows:—

Congress (Opposition)	12	minutes
Swatantra	08	"
Jana Sangh	06	"
D.M.K.	06	"
C.P.I.	06	"
C.P.M.	04	"
S.S.P.	04	"
P.S.P.	04	"
U.I.P.G.	06	"
B.K.D.	02	"
Unattached	06	"
Congress	44	"

SHRI HIMATSINGKA (Godda): Mr. Deputy-Speaker, Sir, the sericulture industry is a very necessary industry. The quantity that is produced in the country is very small and a very large amount of it is being imported. The Tariff Commission having made the necessary enquiry have recommended that it needs protection. They have made these recommendations on that basis.

The Bill has come to give effect to the recommendations made by the Tariff commission. It is absolutely necessary that this important industry should be encouraged and it should be protected from competition from outside. With these words,

I support this measure. I do not have much to say on this and take the time of the House. I do not take any more time of the House even though you have given me so much time.

SHRI S. S. KOTHARI (Mandsaur): Mr. Deputy-Speaker, Sir, the Tariff Commission is a valuable institution which has built up over a period of years expertise, qualified staff and a rich tradition. But what I have been deeply concerned about during the last few years is that attempts have been made to denigrate the Tariff Commission and the Government has not cared to give due importance to it or even to defend it properly. The consequence has been that, gradually, its importance is being reduced. Now that the imports are being allowed within the country to an increased extent, I believe, the tariffs have acquired importance as an instrument of planned policy and, as a consequence to the changes in the economic situation, more and more importance will have to be to tariffs.

Besides, the Administrative Reforms Commission has also recommended that the Tariff Commission should be given a different shape. I am surprised that like Nero the Administration Reforms commission wants to demolish and reconstruct. The fact is that they want the Commission to be re-named as the Commission Costs, Prices and Tariffs. The idea is that the functions of this Commission should be expanded. In my opinion, there is no need of abolition or anything of the kind. The Commission may or may not be re-named or christened. It makes little difference by whatever name you call it. So long as rose is a rose, by whatever name you call it, it makes little difference. But the main point is that the Tariff Commission's functions must increase. It should be allocated further duties so that its expertise is used to the greatest advantage in the interest of the nation. Before I go into the further functions which should be allocated to the Tariff Commission, I should like to make two or three points with regard to the Commission's functioning so that its importance may increase.

15 hrs.

Firstly, the Government's complaint is that the Tariff Commission takes a con-